

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:552  
ANSWERED ON:26.02.2015  
DEVELOPMENT OF RENEWABLE ENERGY SOURCES  
Kumar Dr. Virendra

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the New Draft Policy on development of renewable energy sources is under consideration of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has approved this policy; and
- (d) if so, the time by which it is likely to be implemented?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PYUSH GOYAL)

(a),(b),(c)&(d): Yes Madam, on 19 December 2014, the Government of India introduced the Electricity (Amendment) Bill, 2014 in the Lok Sabha. It provides for preparation, review and notification of inter-alia the National Renewable Energy Policy, in consultation with the State Governments.